

श्री मेरा मजाक उड़ाया कि इन्होंने भी मुसल-  
मानों के साथ चांद देखा। श्री यह भी उसमें  
कहा कि स्पीकर के भी दस गुरु हैं यह तो 20  
छुट्टियां देंगे... (व्यवधान) ..... इसलिए  
भाज सुबह मैं बाजपेयी जी और द्विवेदी जी और  
दूसरे लोगों से बात करना चाहता था.....

श्री सा०मी० बनर्जी (कानपुर) : मुझे कोई  
एतराज नहीं है कि शिवरात्रि की छुट्टी हो।  
लेकिन मेरा ख्याल है छोटी-छोटी लड़कियां यह  
शिवरात्रि का व्रत रखती हैं जिसमें उन्हें शिवजी  
जैसा वर मिले, तो यह शिवरात्रि की छुट्टी ले  
कर क्या करेंगे ?

श्री बिहारी बाजपेयी : आपको कुछ पता  
नहीं है कि क्या होता है ?

श्री सा०मी० बनर्जी : शिवरात्रि के दिन  
रात को व्रत रखा जाता है...(व्यवधान)...

श्री श्याम प्रकाश त्यागी : यह बिलकुल  
गलत बोल रहे हैं। इनको शिवरात्रि के बारे में  
क्या पता है .....(व्यवधान) ...

SOME HON. MEMBERS : Let us not  
sit tomorrow.

AN HON. MEMBER : What about  
Private Members' resolutions ?

MR. SPEAKER : The resolutions fixed  
for tomorrow will be taken up on the 20th  
instant. The House will not be sitting  
tomorrow. The resolutions will not be  
cancelled but will be postponed to the 20th  
instant.

श्री सा० मो० बनर्जी : अध्यक्ष महोदय,...

अध्यक्ष महोदय : मिस्टर बनर्जी, आप  
बैठिए। जिस दिन कोई आपकी सबजेक्ट मिल  
जाय गरमी वाला उस दिन तो मजमून की  
शामत आ जाती है और जिस दिन कोई न हो  
तो आप में ही लगे रहे हैं। डिस्टर्ब न करें  
आप।

12-20 hrs.

#### PAPERS LAID ON THE TABLE

#### RESOLUTION ON THE REPORT OF CENTRAL WAGE BOARD FOR ROAD TRANSPORT INDUSTRY

THE MINISTER OF LABOUR AND  
REHABILITATION (SHRI D. SANJI-  
VAYYA) : I beg to lay on the Table a  
copy of Government Resolution No. WB-14  
(6)/69 dated the 2nd February, 1970 on the  
report of the Central Wage Board for Road  
Transport Industry. [Placed in Library  
See No. LT-2705/70]

#### PAPERS UNDER COMPANIES ACT

THE MINISTER OF STATE IN THE  
MINISTRY OF INFORMATION AND  
BROADCASTING AND IN THE DEPART-  
MENT OF COMMUNICATIONS (SHRI  
SHER SINGH) : On behalf of Shri Satya  
Narayan Sinha, I beg to lay on the Table a  
copy each of the following papers under  
sub-section (1) of section 619A of the  
Companies Act, 1956 :—

- (1) Review by the Government on  
the working of the Film Finance  
Corporation Limited, Bombay for  
the year 1968-69.
- (2) Annual Report of the Film Finance  
Corporation Limited, Bombay for  
the year 1968-69 along with the  
Audited Accounts and the  
comments of the Comptroller and  
Auditor General thereon. [Placed  
in Library See No. LT-2706/70]

#### EMPLOYEES' PROVIDENT FUNDS (SIXTH AMENDMENT) SCHEME

THE DEPUTY MINISTER IN THE  
MINISTRY OF LABOUR, EMPLOYMENT  
AND REHABILITATION (SHRI S.C.  
JAMIR) : On behalf of Shri Bhagwat Jha  
Azad, I beg to lay on the Table a copy of  
the Employees' Provident Funds (Sixth  
Amendment) Scheme, 1969 (Hindi and  
English versions) published in Notification

No. G.S.R. 12 in Gazette of India dated the 3rd January, 1970 under sub-section (2) of section 7 of the Employees' Provident Funds Act, 1952. [*Placed in Library See No LT-2707/70*]

**NOTIFICATION UNDER ESSENTIAL  
COMMODITIES ACT,**

**THE MINISTER OF STATE IN THE  
MINISTRY OF FOOD, AGRICUL-  
TURE, COMMUNITY DEVELOPMENT  
AND COOPERATION (SHRI ANNASAHIB  
SHINDE) : I beg to lay on the Table. :—**

- (1) A copy of Notification No. G.S.R. 2747 published in Gazette of India dated the 13th December, 1969 (English version) and the 24th January, 1970 (Hindi version), making certain amendment to Notification No. G.S.R. 1842 dated the 24th December 1964, under sub-section (1) of section 12A of the Essential Commodities Act, 1955.
- (2) A copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :—
  - (i) The Roller Mills Wheat Products (Ex-mill) Price Control Order, 1969 (Hindi version) published in Notification No. G.S.R. 1103 in Gazette of India dated the 13th December, 1969.
  - (ii) The Fertiliser (Control) Amendment Order, 1969 published in Notification No. G.S.R. 2558 in Gazette of India dated the 1st November, 1969.
  - (iii) The Foodgrains (Prohibition of Use in Manufacture of Starch) Amendment Order, 1969, (Hindi version) Published in Notification No. G.S.R. 2608 in Gazette of India dated the 13th December, 1969.
  - (iv) G.S.R. 2669 (Hindi version) published in Gazette of India

dated the 13th December, 1969.

- (v) The Madhya Pradesh Rice Procurement (Levy) Amendment Order, 1970, published in Notification No. G.S.R. No. 157 in Gazette of India dated the 24th January 1970.
- (iv) The Fertiliser (Control) Amendment Order, 1970, published in Notification No. G.S.R. 217 in Gazette of India dated the 23rd January, 1970.
- (vii) G.S.R. 218 published in Gazette of India dated the 4th February, 1970 rescinding the Andhra Pradesh Rice and Paddy (Restriction on Movement) Order, 1965.
- (viii) The Foodgrains Movement Restrictions (Exemption of Seeds) Order, 1970, published in Notification No. G.S.R. 233 in Gazette of India dated the 12th February, 1970.
- (ix) G.S.R. 266 published in Gazette of India dated the 22nd February, 1970.
- (3) A statement showing reasons for delay in laying the Notification mentioned at item (2) (ii) above. [*Placed in Library. See No: LT-2708/70 and 2709/70*]

**REPORT OF INQUIRY INTO ACCIDENT  
AT NEW SATGRAM COLLIERY,  
WEST BENGAL, ON THE 21ST  
NOVEMBER, 1969.**

SHRI S.C. JAMIR : I beg to lay on the Table a copy of the Report of Inquiry into the fatal accident at New Satgram Colliery, West Bengal, on the 21st November, 1969. [*Placed in Library See No. LT-2710/70*]

12.24 hrs.

**MESSAGE FROM RAJYA SABHA**

SECRETARY : Sir, I have to report the following message received from the Secre-